

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (DEPARTMENT OF INDIAN SYSTEMS OF MEDICINE AND HOMOEOPATHY) (SHRI PABAN SINGH GHATOWAR) : (a) Yes, Sir.

(b) The Government of India has sanctioned a grant of Rs. 20 lakhs during the year 1994-95 and first instalment against this grant has already been released in 1994-95 itself. Further grant will be released after the college furnishes utilisation certificate for the earlier grant.

[*Translation*]

### Blood Banks

82. SHRIMATI SHEELA GAUTAM :  
SHRI RAMESHWAR PATIDAR :

Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state :

(a) whether any uniform standard procedure has been formulated for collecting and preserving labelling and transportation of blood samples;

(b) if so, the details thereof;

(c) whether at all the regional blood testing centres especially at commercial blood banks, adequate facilities are available for HIV test; and

(d) the details of the steps taken or proposed to be taken to ensure that the blood supplied by commercial blood banks and taken from professional blood donors do not carry HIV antibodies ?

THE MINISTER OF HEALTH AND FAMILY WELFARE AND MINISTER OF WATER RESOURCES (SHRI A.R. ANTULAY) : (a) Yes, Sir.

(b) Part XII-B of the Drug and Cosmetics Rules, 1945

prescribe various standards and requirements for the Blood Banks. Director General of Health Services has also published standards for blood banks and transfusion services.

(c) and (d) . Regulatory mechanism have been tightened and now blood can be issued for transfusion only after testing free from HIV and other transmissible diseases. Government have set up 154 Zonal Blood Testing Centres and linkages have been provided to blood banks located in government, private and voluntary sector. Rapid HIV test kits are also provided at district level blood banks. The blood banks are required to indicate result of HIV test on the label of the blood container.

[*English*]

### Pending Projects of Rajasthan

83. SHRIMATI VASUNDHARA RAJE :  
SHRI KUNJEE LAL :

Will the Minister of ENVIRONMENT AND FORESTS be pleased to state :

(a) the names of power, irrigation, industrial and other developmental projects in Rajasthan pending for environmental and forestry clearance;

(b) since when these projects are pending and the reasons therefor; and

(c) the steps taken by the Government to clear these projects ?

THE MINISTER OF STATE OF THE MINISTRY OF ENVIRONMENT AND FORESTS (SHRI RAJESH PILOT) : (a) and (b) . A statement is attached.

(c) A final decision on the clearances of the project proposals is taken within a stipulated time period of 90 days from the date of receipt of all requisite information and relevant details from the project proponents.

### STATEMENT

S. No.	Name of the Project	Date of Receipt	Reasons for pendency
1	2	3	4
<b>A. ENVIRONMENTAL CLEARANCE</b>			
1.	Bulk Drug plant at A-1128 Industrial Area Bhiwadi of M/s Dee Pharma Ltd.	June, 1995	Under process
2.	1.0 MIPA Cement plant at Nimbahera, Rajasthan of M/s Graphite India Ltd.	June, 1995	Under process
3.	Grain based gluten starch & spirit complex Distt., Alwar of M/s Kedia Dellon Industries Ltd.	July, 1995	Additional information is awaited
4.	1.2 MIPA Cement Unit at Chittorgarh of M/s Birla Jute Industries Ltd.	August, 1995	Proposed site is not in conformity with the guidelines.
5.	Cement Plant at Binanigram Sirohi of M/s Binani Zinc Ltd.	September, 1995	Additional information is awaited.
6.	Bulk drug Plant at Industrial area Bhiwadi of M/s Paam Drugs and Pharmaceutical Ltd.	October, 1995	Under process

1	2	3	4
7.	Expansion of Copper Smelter from 31000 to 100000 at Khetri Copper Complex by M/s Hindustan Copper Ltd.	January, 1996	Under process
8.	1x210 MW Thermal Power Station stage-IV unit 6 at Kota.	January, 1996	Additional information is awaited.
9.	Jhamarkotra Integrated Project M/s Rajasthan State Mines & Mineral Ltd.	February, 1994	Under process
10.	Balda Tungsten Fourite M/s Hindustan Zinc Ltd.	February, 1994	Under Process
11.	Amla and Thandiberi Limestone Mine, M/s Binani Cement Ltd. (Sirohi Distt).	January, 1995	Under process
12.	Limestone Mine M/s Shree Cements Ltd.,	July, 1995	Under process
13.	BAGDER Gypsum Mining Project RSMM.	November, 1995	Additional information is awaited.
14.	CHANDERI Gypsum Mining Project, M/s RSMM.	November, 1995	Additional information is awaited.
15.	MAHILA-KI-DHANI Gypsum Mining project, M/s RSMM.	November, 1995	Additional information is awaited.
16.	LALANIYA Gypsum Mining project M/s RSMM.	November, 1995	Additional information is awaited.
17.	LAKHERA-2 Gypsum Mining project M/s RSMM.	November, 1995	Additional information is awaited.
18.	KHARSANDI Gypsum Mining project M/s RSMM.	November, 1995	Additional information is awaited.
19.	DELHI Gypsum Mining project M/s RSMM.	November, 1995	Additional information is awaited.
20.	ANANDGARH Gypsum Mining project M/s RSMM.	November, 1995	Additional information is awaited.
21.	BALLAR-2 Gypsum Mining project M/s RSMM.	November, 1995	Additional information is awaited.
22.	ASHUWALITALAI Gypsum Mining project M/s RSMM.	November, 1995	Additional information is awaited.
23.	AKASAR Gypsum Mining project M/s RSMM.	November, 1995	Additional information is awaited.
24.	NACHNA Gypsum Mining project M/s RSMM.	November, 1995	Additional information is awaited.
25.	MIRGARH Gypsum Mining project M/s RSMM.	November, 1995	Additional information is awaited.
26.	Gypsum Mining project (Distt-Bikaner) M/s Rajasthan State Mineral Development Corporation Ltd. (RSMDCL).	January, 1996	Under process
27.	Gypsum Mining Project (Distt. Barmer), M/s RSMDCL.	January, 1996	Under process
28.	Gypsum Mining Project (Distt-Hanumangarh), M/s RSMDCL.	January, 1996	Under process
29.	Gypsum Mining Project (Jaisalmer Distt.), M/s RSMDCL.	January, 1996	Under process
30.	Gypsum Mining Project (Distt. Nagaur), M/s RSMDCL.	January, 1996	Under process
31.	Gypsum Mining Project (Distt-Churu), M/s RSMDCL.	January, 1996	Under process
32.	Gypsum Mining Project (Distt-Sriganganagar), M/s RSMDCL.	January, 1996	Under process
33.	Gypsum Mining Project (Distt-Jalore), M/s RSMDCL.	January, 1996	Under process

1	2	3	4
34.	Bisalpur Irrigation Project Irrigation Department Government of Rajasthan.	January, 1994	Additional information is awaited.
<b>B. FORESTRY CLEARANCE</b>			
35.	Construction of Road from Kela Devi to Karanlur (Swaimadhyapur Distt.) area 36 ha.	December, 1995	Under process
36.	Construction of Rawat Bore M.I. Project, Udaipur Distt. 4.59 ha.	January, 1996	Under process

### Social Forestry in Kerala

84. PROF. (SHRIMATI) SAVITHRI LAKSHMANAN : Will the Minister of ENVIRONMENT AND FORESTS be pleased to state :

(a) the achievements made so far in the field of social forestry activities under World Bank Aided Projects in Kerala during 1992-93, 1993-94, 1994-95 and 1995-96;

(b) if so, the details of the financial grant received for the above purpose;

(c) whether any downward trend has been noticed in achieving the targets; and

(d) if so, the details thereof and the reasons therefor ?

THE MINISTER OF STATE OF THE MINISTRY OF ENVIRONMENT AND FORESTS (SHRI RAJESH PILOT) : (a) and (b) . A World Bank aided Social Forestry Project was under Implementation in Kerala from 1984. The project was completed on 31st March, 1993. Total area planted under the project was 1,12,373 ha. The project was implemented at a cost of Rs. 89.68 crores.

(c) and (d) . The total area planted under the project was about 12% less than the target which was mainly due to less coverage under farm forestry and large block plantations.

The shortfalls is primarily attributable to the fact that tree species provided under this approach were at variance with farmers preference for commercial species.

### Reforms in Medical Sector

85. SHRI V. SREENIVASA PRASAD : Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state :

(a) whether the attention of the Government has been drawn to the news-item captioned "Redical changes in Government medical sector favoured" appearing in 'Pioneer' on January 9, 1996;

(b) if so, the reaction of the Government thereto;

(c) whether the Government propose to make changes in the medical sector to benefit the poor sections of society deprived of the medical services; and

(d) if so, the details in this regard ?

THE MINISTER OF HEALTH AND FAMILY WELFARE AND MINISTER OF WATER RESOURCES (SHRI A.R. ANTULAY) : (a) Yes. Sir.

(b) to (d) . Health is a State subject. However, efforts have been made by the Central Government to increase access to public health and medical facilities to the poor through programmes aimed at eradication and control of communicable and non-communicable diseases. There is an inbuilt machinery to ban irrational/hazardous drugs and 56 formulations have already been banned. The drugs for the National Programmes are among the essential drugs and there is a continuous effort to increase their availability and access to the needy section of the population.

### Kerosene Oil Dealers

86. SHRI MOHAN RAWALE : Will the Minister of CIVIL SUPPLIES, CONSUMER AFFAIRS AND PUBLIC DISTRIBUTION be pleased to state :

(a) whether the kerosene oil dealers in the National Capital Territory of Delhi are refusing to supply kerosene oil to the LPG users on the plea that they are not getting the full quota of kerosene oil;

(b) if so, the reasons therefor;

(c) the guidelines issued in this regard; and

(d) the action proposed to be taken against such kerosene oil dealers who refuse to supply kerosene oil to those ration card holders who use LPG. in violation of the Government directives ?

THE MINISTER OF STATE IN THE MINISTRY OF CIVIL SUPPLIES, CONSUMER AFFAIRS AND PUBLIC DISTRIBUTION (DEPARTMENT OF CONSUMER AFFAIRS AND PUBLIC DISTRIBUTION SYSTEM) (SHRI VENOD SHARMA) : (a) to (d) . The Central Government makes bulk allocation of kerosene oil to States/UTs. Operational responsibility like retail distribution, entitlement criteria etc. rests with the State Governments/UTs. The Central Government have been advising the States/UTs to consider discontinuing supplies of kerosene to domestic LPG consumers, specially Double Bottle Connection (DBC) holders, so that the requirements of deserving people may be adequately met.

[Translation]

### Review of CGHS

87. SHRI LALL BABU RAI :  
SHRI RAM KRIPAL YADAV :

Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state :